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44. Newzealand
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 51. Portugal
 52. Saudi Arabia
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 58. Syria
 59. Thailand
 60. Tunisia
 61. Turkey
 62. Tanzania
 63. United Kingdom
 64. U.S.S.R.
 65. USA
 66. South Vietnam
 67. Venezuela
 68. West Indies
 69. Barbados
 70. West Germany
 71. East Germany
 72. Yugoslavia
 73. Zambia
 74. U.A.E.
 75. Canadian High Commission
New Delhi
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Setting up of Mini Paper Plants

5061. SHRI RAMA CHANDRA RATH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a proposal to set up some large number

of mini paper plants in the country to meet the growing demand of news-print;

(b) the States which have been identified for setting up such plants;

(c) whether Government have also a proposal to include Orissa in this scheme; and

(d) the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) No, Sir.

(b) to (d). Do not arise.

Grant of bonds to Ministerial staff

5062. SHRI BAPUSHAEB PARULEKAR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that all employees serving in the office of Flag Officer Commanding-in-Chief, Western Naval Command, Bombay and the office of the Admiral Superintendent, Naval Dock Yard Bombay were given bonus in 1980 while ministerial staff numbering to two to three thousand have been denied this benefit;

(b) whether it is a fact that the appointing authority of both ministerial and non-ministerial staff and the nature of work is the same;

(c) reasons for not giving bonus to ministerial staff; and

(d) whether Government propose to remove this discrimination and if not, the reasons?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir. Only civilian employees including ministerial staff serving in Naval Dockyard Bombay and supporting units including the office of the Admiral Superintendent, Naval

Dockyard, have been brought under the purview of the productivity linked bonus scheme and paid 15 days wages on an *ad-hoc* basis for the year 1979-80 so far.

(b) No, Sir.

(c) Only those ministerial staff who are employed in establishments brought specifically under the purview of the productivity linked bonus scheme are being considered for grant of bonus.

(d) Does not arise.

Reservations of posts for SC/ST in Central Government Establishments in Maharashtra

4063. SMT. USHA PRAKASH CHAUDHARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of posts reserved for Scheduled Castes, Scheduled Tribes and other backward communities in Central Government establishments in Maharashtra, particularly in the district of Amravati;

(b) whether those posts have been filled up during the last two years or whether any of them remained unfilled;

(c) whether any of the posts meant for reserved candidates have been filled up by candidates of the general category; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (d). Reservation for Scheduled Castes/Scheduled Tribes are provided in vacancies occurring from time to time and not in posts. At present, there is no reservation for backward communities other than Scheduled Castes/Scheduled Tribes in Central Government services. The statewide and districtwise statistics regarding reservations in Central Government establishments is not maintained by the Government.

Number of policemen required to control crime in States

5064. SHRI ZAINUL BASHEER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of policemen on per thousand persons in each State and Union Territory, separately;

(b) the number required for the effective control of crime; and

(c) the action Government contemplate to take to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). A statement giving the information received, so far, from the Government of Punjab and UTs of Andaman and Nicobar Islands, Chandigarh, Dadra and Nagar Haveli, Delhi, Lakshadweep and Pondicherry is attached. Information in respect of other State Governments/Union Territories is being collected and will be laid on the Table of the House as soon as received.

(c) Law and Order is a State subject and as such, it is for them to recruit such number of policemen as may be considered necessary. However, the Seventh Finance Commission have recommended a total outlay of Rs. 168.73 crores for the Upgradation of standards of Police Administration during the year 1979-84 in nine States which were backward in the matter of Police Administration. One of the items on which this outlays can be utilised by the State Government is to increase the strength of police. Funds are being released to these State Governments on year to year basis.

As regards Union Territories, the proposals received from them to strengthen police force are under examination.